

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:144
ANSWERED ON:22.11.2012
CONSTRUCTION OF HOUSES UNDER IAY IN GUJARAT
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses constructed under Indira Awas Yojana (IAY) during the last three years and the current year in Gujarat;
- (b) the details of the total funds provided by Union Government for the purpose during the said period;
- (c) whether there was any contribution from Government of Gujarat and beneficiaries themselves in the implementation of the aforesaid scheme;
- (d) if so, whether the Government of Gujarat has constructed houses for the poor using its own funds of Rs.1145 crore in addition to the twenty five percent contribution it made towards IAY houses;
- (e) if so, whether Government proposes, to reimburse the said funds to Gujarat; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)to(c): The funding of IAY is shared between the Centre and States in the ratio of 75:25 respectively. In the case of North-Eastern States and Sikkim, funding is shared in the ratio of 90:10. In the case of UTs, entire funds of IAY are provided by the Centre. A Statement showing the Central funds released, state matching share given by the State and number of houses constructed in Gujarat under Indira Awaas Yojana (IAY) during the last three years and current year is annexed.

(d)to(f): Funds under IAY scheme, are allocated to the States/UTs in accordance with the pre-determined criteria fixed by the Planning Commission giving 75% weightage to housing shortage and 25% to poverty ratio.